

GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS

LOK SABHA  
UNSTARRED QUESTION NO.1502

TO BE ANSWERED ON THE 08<sup>TH</sup> DECEMBER, 2015/ AGRAHAYANA 17,1937 (SAKA)

ILLEGAL MIGRATION TO ASSAM

1502. SHRI JYOTIRADITYA M. SCINDIA:  
SHRI ADHIR RANJAN CHOWDHURY:  
SHRI NANA PATOLE:  
SHRIMATI BIJOYA CHAKRAVARTY:  
KUMARI SUSHMITA DEV:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the recent report by the Supreme Court appointed court commissioner has revealed that there has been a sudden influx of electors in certain areas of Assam and the migrants were registered with the Government even though their nationality was yet to be ascertained;

(b) if so, the details thereof and the reaction of the Union Government thereto;

(c) whether the influx of illegal Bangladeshi migrants into Assam is changing the demographic pattern in the State;

(d) if so, the details thereof and the reaction of the Government thereto; and

(e) the steps being taken to implement all the recommendations of the said report including high level inquiry into illegal entry/infiltration in Assam from Bangladesh?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIJU)

(a) to (e) The commission appointed by the Supreme Court of India has suggested/recommended for examining electoral rolls in Assam. The Election Commission of India has been requested to take necessary action in this regard. Other recommendations / suggestions made by the commission are being deliberated by the committee constituted by the Supreme Court of India. As per Census Report 2011, increase in decadal growth in Assam is 17.1 percent in comparison to national decadal growth of 17.7 percent.

The Government of Assam has constituted 500 State Police Units for detection of illegal migrants in 27 districts of Assam and referring such matters to the Foreigner Tribunals (FTs) for opinion. As on date 100 Foreigners Tribunals are functional for disposal of pending cases. Names of the declared illegal migrants are being deleted from the electoral rolls in Assam.

Besides, Government has taken various steps to curb the illegal infiltration from Bangladesh. These include strengthening of Border Security Force (BSF) and equipping them with modern and sophisticated equipment/gadgets; raising of additional battalions of BSF; reduction of gaps between border outposts; intensification of patrolling; accelerated programme of construction of border roads and border fencing; provision of surveillance equipments etc.

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